National Company Law Tribunal Allahabad Bench

CP NO 96/ALLD/2017

CA NO.27/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Indian Tonners & Developers Ltd

SECTION OF THE COMPANIES ACT: U/S 230/232 of Company act of 2013

SI. NO.

Shahiol Kazoon Advocate Petitioner

2.

Order dated 02.03.2017

CP NO 96/ALD/2017 M/S Indian tonners and Developers Ltd.

Parties are represented by their learned counsels the OL seeks time for filing report/affidavit of RD. Time is granted.

The Matter be listed on 17.03.2017.

H.P Chaturvedi (Judicial Member)

Dated 02.03.2017